## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO. 3 SITTING AT DHARWAD BENCH at 02:30PM

BEF0RE

## THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

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## THROUGH VIDEO CONFERENCING

Sl. Case No. Pet/Appl/Comp. Resp. & Adv. & Adv. No. MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU **ORDERS** 1 CRL.P 5361/2025 (482(Cr.PC) / PET: SMT ROOPA RES: SMT. ROHINI DIVAKAR MOUDGIL IPS SINDHURI IAS (AS PER R(J) CIRCULAR528(BNSS),) NO.169/2022 DTD JAYSHAM JAYASIMHA RAO 21/09/2022) REG: FURNISHING OF PROCESS MEMO TO ISSUE NOTICE TO RESPONDENT 2) OFFICE OBJECTIONS A/W OFFICE NOTE (DATE)

<u>DICTATING ORDERS</u>				
2	WP 15283/2015	(KLR, RR/SUR)	PET: SRI.S.VAZEER AHMED @ VAZEER PASHA AND OTHERS  A SAMPATH RASHMI PATEL K SMITHA	
3	WP 3148/2024 (HEARD IN PART)	(KLR, LG)	PET: SRI.R. CHANDRA KARTHIK V	RES: STATE OF KARNATAKA AND OTHERS GA V/0/D 06/02/24 AGA FOR R1 TO R3 N R JAGADEESHWARA FOR R4 M L GOWDA FOR R5 HARSHA & PRUTHVI RAJ R FOR R5
4	WP 13583/2024	(KLR, RES)	PET: GHOUSE MOHIUNDEEN KHAN ABHINAY Y T	RES: THE STATE OF KARNATAKA AND OTHERS GA SD

## COURT HALL NO:15

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